

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).17187/2004

(From the judgement and order dated 20/07/2004 in CWP No. 17965/2001 of
The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

SARDAR SINGH & ORS.

Petitioner(s)

VERSUS

STATE OF HARYANA & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 30/01/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.K. SEMA

HON'BLE MR. JUSTICE MARKANDEY KATJU

For Petitioner(s)

Mr. A.K. Sanghi, Adv.
Ms. Gauri Gupta, Adv.
Mr. Ravindra Bana, Adv.

For Respondent(s)

Mr. Arvind Kumar Gupta, Adv.
Mr.T.V.George ,Adv
Mr. Sanjay Jain, Adv.

UPON hearing counsel the Court made the following
ORDER

List tomorrow, 30.01.2008.

(PAWAN KUMAR)
COURT MASTER

(ANAND SINGH)
COURT MASTER